

## Annexure-3

Name of the Corporate Debtor: RNM Infra Private Limited ; Date of Commencement of CIRP: 21st January, 2020; List of Creditors as on: 13th February, 2022

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest (Rs. in crores)	Amount covered by guarantee	Whether related party ?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	The Federal Bank Limited	24.02.2020	7,40,37,067	7,40,37,067	Secured Financial Creditor	1.24	3,00,00,000	No	74.97	-	-	-	-	
2	ICICI Bank	07.09.2021	1,93,54,374	1,86,84,817	Secured Financial Creditor	-	-	No	18.92	-	-	6,69,557	-	Refer notes below.
<b>Total</b>			<b>9,33,91,441</b>	<b>9,27,21,884</b>	-	<b>1.24</b>	<b>3,00,00,000</b>	-	<b>93.89</b>	-	-	<b>6,69,557</b>	-	-

**Notes:**

The document submitted by ICICI Bank along with Form-C, ICICI Bank has mentioned that the bank is having security interest on the property situated at Holding No. 178(79) Mukherjee para Road, P.O. Chatra, Serampore, Ward No. 19, Serampore, Hooghly - 712204 of the Corporate Debtor but the details of security interest was under verification by the IRP due to non-submission of documents with regard to the property.

Upon verification and based on the additional documents submitted by ICICI Bank, it was found that the above mentioned property which is mortgaged to the bank is the personal property of the Directors and does not belong to the Corporate Debtor.

Therefore, on the basis of the above stated facts it was concluded that ICICI Bank is an unsecured financial creditor of the Corporate Debtor.